## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 63(ND)08 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: Boortmalt N.V M/s. Agya Boortmalt Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO.	. NA	ME DESI	GNATION	REPRESENTATION	SIGNATURE
1.	ANIL	AGARWALLA	+ Aov	Ram 2-3	· ·
۷.	JISNU	CHOW DHO	URY ADV	Kens 2-3	
3	Varvu	Kalvor	from	fos. No. 6	Kende
4.	Krish	nendu Bat	ta, Adv. Tav. Adv	Petitioners	Human
5,	Abhi	shek Kum	ar, Adv.		
6.	Jaga	eep Anau	2 Adu	Res No. 7	June
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## **ORDER**

Without prejudice to the rights of the parties, they are directed to seek necessary instructions as to how to surmount the deadlock.

2. To come up on 09.11.2016.

(Ina Malhotra) Member Judicial